

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Government has been in consultation with a number of countries including those most directly concerned, with a view to seeking a negotiated political settlement of the Afghanistan issue.

(b) India actively participated in evolving the nonaligned consensus on the Afghanistan issue which called for a political settlement on the basis of withdrawal of foreign troops and full respect for the independence, sovereignty, territorial integrity and nonaligned status of Afghanistan and strict observance of the principle of non-intervention, and non-interference. The right of the Afghan refugees to return to their homes in safety and honour was also affirmed. The UN Secretary General's Initiative which seeks a negotiated political settlement based on these elements has our support.

Number Of Post-Graduate M.Phil. And Ph.D. Research Scholars Registered With Delhi University Art Faculty

5440. SHRI C.T. DHANDAPANI : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) the total number of post-graduate, M.Phil, Ph. D. Research Scholars registered with the Arts Faculty of the Delhi University during the last three years;

(b) year-wise break-up of the figures;

(c) what is the percentage of dropouts in each year in each of the Department; and

(d) if the dropout is more than 20 per cent, reasons for the same?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) [The number of students registered in the regular courses with the Faculty of Art during the last three years was as under :—

| | 1980-81 | 1981-82 | 1982-83 |
|-----------------|---------|---------|---------|
| Master's degree | 1764 | 1522 | 967 |
| M. Phil. | 240 | 300 | 293 |
| Ph. D. | 640 | 680 | 445 |

(c) and (d) The information is not readily available.

रेलवे यूजर्स कन्सल्टेटिव कमेटियों का पुनर्गठन

5441. श्री रामावतार शास्त्री : क्या रेल मन्त्री रेलवे जोनल तथा नेशनल रेलवे यूजर्स का कीउसिल समाप्त किए जाने के बारे में 28 जुलाई, 1983 के अतारांकित प्रश्न संख्या 860 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फरवरी, 1982 में भंग की गई यूजर्स कन्सल्टेटिव कमेटियों में से कुछ कमेटियों का पुनर्गठन किया गया है;

(ख) यदि हां, तो ऐसी कमेटियों के नाम क्या हैं तथा उनके सदस्य कौन कौन हैं;

(ग) अन्य कमेटियों का अभी तक गठन न किए जाने के कारण क्या हैं; और

(घ) सरकार का विचार कब तक उनका गठन करने का है ?

रेल मन्त्री (श्री ए० बी० ए० गनी खां चौधरी) : (क) जी हां ।

(ख) 31.12.1985 तक की अवधि के लिए मध्य, पूर्व, उत्तर, पूर्वोत्तर, पूर्वोत्तर सीमा और पश्चिम रेलों की मंडल रेल उपयोगकर्ता परामर्श समितियों का पुनर्गठन किया गया है ।

उपरोक्त समितियों के सदस्यों के नाम एकत्रित किये जा रहे हैं और मभा पटल पर रख दिये जायेंगे ।

(ग) और (घ) - दक्षिण, दक्षिण-मध्य दक्षिण पूर्व रेलों की मंडल रेल उपयोगकर्ता परामर्श समितियों और नौ क्षेत्रीय रेलों की क्षेत्रीय रेल उपयोगकर्ता परामर्श समितियों के पुनर्गठन की कार्यवाही की जा रही है ।

Incidence of Goitre in M.P.

5442. SHRI MADHAVARO SCINDIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Central Government have conducted a survey in four of the

eleven districts in the "goitre belt" of Madhya Pradesh;

(b) if so, the details regarding the findings of the survey; and

(c) the steps taken by the Government to help the Government of Madhya Pradesh to check the incidence of goitre in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) to (c) Yes. Surveys have revealed the prevalence rate of goitre in the four districts as follows :

| | | |
|------------|---|-------|
| 1. Raigarh | — | 34.8% |
| 2. Sarguja | — | 41.8% |
| 3. Sidhi | — | 37.8% |
| 4. Shahdol | — | 55.6% |

In order to check the incidence of goitre, supplies of iodized salt have been introduced in these four goitre endemic districts under the National Goitre Control Programme.

Difficulties of Women Commuters in Suburban and Important Trains

5443. SHRIMATI KISHORI SINHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether organisations of women employees of railways had met him and submitted a memorandum on the difficulties experienced by women employees in the metropolitan cities;

(b) if so, details of their demand; and

(c) whether Government have initiated any suitable action to meet the needs of the women commuters in suburban and important main trains all over the railways?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY): (a) My Ministry has received a memorandum from the women employees of the Western Railway after they held a meeting at Churchgate on 20.2.1984.

(b) and (c) The main demands contained in the memorandum pertain to one extra compartment for ladies in suburban trains, five-day week for railway employees, creches at important stations, separate lunch

room/Ladies room, more local trains during peak hours for certain stations, no late sitting/booking of ladies on Sundays and holidays, provision of staff buses between Bombay VT and Churchgate etc. Mostly these demands are local in nature which have been examined by Railway Administration and suitable action initiated, where necessary, within the administrative and financial constraints.

दिल्ली परिवहन निगम के अन्तर्गत चलने वाली प्राइवेट बसें

5444. श्री अनवार अहमद : क्या नौवहन और परिवहन मन्त्री यह बताने की कृपा करेंगे कि :

(क) 29 फरवरी, 1984 को दिल्ली परिवहन निगम के बेड़े में कुल कितनी बसें थीं और उनमें से प्राइवेट बसें कितनी थीं;

(ख) क्या दिल्ली परिवहन निगम के अन्तर्गत चलने वाली प्राइवेट बसों में यात्रा करना असुविधाजनक तथा जोखिम पूर्ण है और यदि हां, तो यात्रियों की सुविधा के लिए इन बसों में सुधार करने के लिए सरकार द्वारा क्या कार्यवाही करने का विचार है; और

(ग) क्या सरकार ऐसी असुविधाजनक (तीन गीटों वाले) बसों को हटाए जाने पर विचार कर रही है और यदि हां तो उनको कब तक हटा दिया जाएगा ?

नौवहन और परिवहन मन्त्रालय में राज्य मन्त्री (श्री जियाउर्रहमान अंसारी) : (क) 29 फरवरी, 1984 को दिल्ली परिवहन निगम के बेड़े की स्थिति इस प्रकार थी

| | |
|---------------------------------|------|
| दिल्ली परिवहन निगम की अपनी बसें | 4008 |
| प्राइवेट ऑपरेटर्स | 1078 |
| पिनी बसें | 142 |

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(ख) प्राइवेट आपरेटर्स की बसों में उपलब्ध 3×2 व्यक्तियों के बैठने की व्यवस्था है जो मोटर यान नियमों के अनुसार एक अनुमो-